

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
Court No. 2
CAUSE LIST**

**DATE: 23rd September, 2014
Time: 10:30 A.M.**

**HON'BLE MR. JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Dr. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No. 174/2014 & M.A.No. 621/2014.	Surinder Singh Vs. State of NCT of Delhi & Ors.	Ms. Antima A Bazaz, Adv. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
2.	Original Application No. 142/2014.	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1, 3 & 5. Mr. Pinaki Mishra, Sr. Adv. For R-2. Mr. Biraja Mahapatra, Adv. For R-4.	
3.	Original Application No.134/2014.	Mr. Rajiv Suri Vs. Ministry of Urban Development & Anr.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1. Mr. Pinaki Mishra, Sr. Adv. For R-2. Mr. Biraja Mahapatra, Adv. For R-4. Mr. Vikas Malhotra, Adv. For MoEF.	
4.	Original Application No.22/2014 & M.A.No.73/2014.	Pratap Singh Vs. Union of India & Ors.	Mr. Kapil Kumar Dagar, Adv. for Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. Narender Hooda, Sr. Adv. For R- 2, 3, 4 & 5.	
FOR HEARING				
5.	Original Application No. 80/2014 & M.A.No.217/2014	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors	Mr. Ritwick Dutta, Adv., For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. Rahul verma, Adv. For R-2 to 7. Mr. Manoj Gorkela and Mr. Nagesh Gorghate, Advs. Advs. For R-8.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in